

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.128

TP 83-A/2016(CA 259 of 2014) with TP 83 of 2016(CP 76 of 2014)

Proceedings under Section 397-398

IN THE MATTER OF:

Sheela Chandrakant Shah & Ors

.....Applicant

V/s

Daudayal Hotels Pvt Ltd & Ors

.....Respondent

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Meet Thanki, Ld. Adv. for Mr. Gaurav K. Lakhwani,
Ld. Adv.

For the Respondent

: Mr. Heet Jhaveri, Ld. Adv. for Mr. Shashvata U. Shukla,
Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 13.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)